GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.650 TO BE ANSWER ON 27.04.2016

AGREEMENT WITH BAHRAIN

†650. SHRI KANWAR SINGH TANWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the government has entered into an agreement with Bahrain to tackle the menace of international terrorism and smuggling of narcotic drugs;
- (b) if so, the details thereof and the time by when the said agreement will come into effect; and
- (c) whether the intelligence inputs are also likely to be shared under the said agreement, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) Yes.
- (b) An agreement between the Government of the Republic of India and the Government of the Kingdom of Bahrain on cooperation in combatting international terrorism, trans-national organized crime and trafficking in illicit drugs, narcotic and psychotropic substances and precursor chemicals was signed on 2nd December, 2015 at New Delhi. The agreement is in the process of ratification. The agreement shall come into force from the date of exchange of the instruments of ratification.
- (c) The agreement provides for exchange of information between the competent authorities of the two countries relating to international terrorism, transnational organized crime and illicit drug trafficking, etc.
